

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 04-03-2014

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents - Orders issued.

ORDER NO. B1 – 2629 / 2013

As part of filling up the existing vacancies of Sheristadars and Senior Superintendents of the Subordinate Judiciary, the following orders are issued:

1. Shri M.K. Kochappan, Sheristadar STAT, Ernakulam is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Alappuzha
2. Smt. Vasanthakumary Amma.K, Sheristadar, Sub Court, Pathanamthitta is is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar STAT, Ernakulam
3. Shri V. Gopalakrishnan, Sheristadar, Sub Court, Thiruvananthapuram is transferred and posted as Sheristadar, Sub Court, Kottarakara.
4. Shri M. Vijan Kumar, Sheristadar, Sub Court, Thiruvalla is transferred and posted as Sheristadar, Sub Court, Thiruvananthpuram
5. Shri C.K. Radhakrishna Kurup, Senior Superintendent, District Court, Manjeri is transferred and posted as Sheristadar, Sub Court, Pathanamthitta
6. Shri V.R. Murali, Senior Superintendent, District Court, Kalpetta is transferred and posted as Sheristadar, Sub Court, Perumbavoor
7. Shri George .K. Jose, Sheristadar, Sub Court, Sulthan Batheri is transferred and posted as Sheristadar, Sub Court, Thiruvalla.
8. Shri Varghese Abraham, Sheristadar, Sub Court, Payyannur is transferred and posted as Sheristadar, Sub Court, Kollam
9. Shri N.Saj Kumar, Sheristadar, Sub Court, Kattappana is transferred and posted as Senior Superintendent , District Court, Kottayam.
10. Shri K. M. Vasu, Sheristadar, Sub Court, Manjeri is transferred and posted as Sheristadar, Sub Court, Payyannur

11. Shri K. P. Satheesh, Sheristadar, Sub Court, Kasaragod is transferred and posted as Sheristadar, Sub Court, Kannur.

12. Shri S. Jayaprakash, Junior Superintendent (HG), Sub Court, Palakkad is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Senior Superintendent , District Court, Manjeri.

13. Shri K.P. Subrahmannian, Junior Superintendent (HG), Munsiff Court, Manjeri is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Manjeri.

14. Shri A.P. Venugopal, Junior Superintendent (HG) , MACT /Addl District Court, Ottappalam is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Sulthan Batheri.

15. Shri K. Premanathan , Junior Superintendent (HG), District Court, Kozhikode is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Senior Superintendent , District Court, Kalpetta

16. Shri M.K. Madhusudhanan, Junior Superintendent, Munsiff Court, Nadapuram is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and Sheristadar, Sub Court, Kasaragod.

17. Shri V.V. Ullas, Junior Superintendent, Sub Court, Vadakara is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and Sheristadar, Sub Court, Hosdurg.

18. Shri K. Saju Kumar, Junior Superintendent, District Court, Kalpetta now on Deputation as Secretary in TLSC, Thiruvananthapuram is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the

Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Kattappana.

The Presiding Officers of the Courts / Tribunals concerned are directed to make necessary charge arrangements.

The officers at Sl. Nos. 3 to 11 are not eligible for joining time and transfer TA.

Promotion of officers at Sl.No. 12 to 18 are subject to the special recruitment from Scheduled Caste / scheduled Tribe candidates to the post of Sheristadar, Sub Court / Senior Superintendent, District Court.

(By Order),



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (18 copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of 14 Districts
- The Officers and Court concerned.
- The Private Secretary to the Hon'ble the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2, B 3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
- The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.